



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,28th November 2022]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 11:00 AM]**

**BEFORE:**

**JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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#### ORDERS

1	WP(C)/7702/2018	MAMUD ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR. D HUSSAIN MR E HUSSAIN	SC, ELEM. EDU
2	WP(C)/3538/2019	PAWAN KUMAR SHARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR J ISLAM MS LR KHANAM	SC, SEC. EDU. MR. A R SIKDAR MD A ALI M M ZAMAN
3	WP(C)/5400/2022	NILOTPAL DAS AND 32 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV MR A V SINGH MR W R MEDHI	GA, ASSAM SC, APSC
<b>WITH</b>				
4	WP(C)/5495/2022	SUNITRA GOGOI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	P BURAGOHAIN MR SAURADEEP DEY	SC, APSC SC, PWD
5	WP(C)/6026/2022	M/S PARGHAT KAIBARTA MIN SILPA SAMABAI SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS. R S CHOWDHURY MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MS G DAS MR T DAS R. CHAUHAN	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 28/11/2022

1)	MR. A K TALUKDAR	10-11-2022	To	30-11-2022
2)	MR J SHARMA	21-11-2022	To	20-12-2022
3)	MR. S K KEJRIWAL	22-11-2022	To	30-11-2022
4)	MS. S KEJRIWAL	22-11-2022	To	30-11-2022
5)	MR. R K D CHOUDHURY	24-11-2022	To	02-12-2022
6)	MR B SINHA	19-11-2022	To	03-12-2022
7)	MR. S P ROY	21-11-2022	To	08-12-2022
8)	MR A GOENKA	21-11-2022	To	30-11-2022
9)	MR R GOENKA	21-11-2022	To	30-11-2022
10)	MR. M MAHANTA	22-11-2022	To	02-12-2022
11)	MRS. P B BORDOLOI	24-11-2022	To	15-12-2022
12)	MR. L TALUKDAR	24-11-2022	To	08-12-2022

13)	MR. R L YADAV	25-11-2022	To	02-12-2022
14)	MS. K YADAV	25-11-2022	To	02-12-2022
15)	MR D K MISHRA	25-11-2022	To	02-12-2022
16)	MR D C K HAZARIKA	29-11-2022	To	29-11-2022
17)	MR. J SARMAH	28-11-2022	To	03-12-2022
18)	MR S DAS	28-11-2022	To	29-11-2022



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**[AT 11:00 AM]**

**BEFORE:**

**DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	I.A.(Civil)/2619/2018 in MACApp./667/2018	MR RASH BIHARI THAKUR <b>Versus</b> RAHMAN ALI AND 4 ORS	MR. R K AGARWALA MS. D KALITA MR A CHOUDHURY	MR. A DUTTA (R5) MRS. P M DUTTA (R5)
	<b>WITH</b> MACApp./667/2018	MR RASH BIHARI THAKUR <b>Versus</b> RAHMAN ALI AND 4 ORS	MR. R K AGARWALA MS. D KALITA MR A CHOUDHURY	MR. A DUTTA (R5) MRS. P M DUTTA (R5)
2	I.A.(Civil)/2786/2018 in MACApp./708/2018	SANJAY DAS <b>Versus</b> UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR M BEZBARUAH MR. A LAL MR. P K GARODIA MR B DAS MS. S G MOMIN MR. M PANDIT	MR. R GOSWAMI (R-1) MS. P BORTHAKUR (R-1)
	<b>WITH</b> MACApp./708/2018	SANJAY DAS <b>Versus</b> UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR M BEZBARUAH MR. A LAL MR. P K GARODIA MR B DAS MR. M PANDIT MS. S G MOMIN	MR. M K SHARMA (R-2) MS. S S SAIKIA (R-2)
3	I.A.(Civil)/3909/2018 in MACApp./944/2018	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI ARUP KALITA AND ANR	MR S DUTTA MS. N MODI MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA	
	<b>WITH</b> MACApp./944/2018	ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI ARUP KALITA AND ANR	MR S DUTTA MS. N MODI MR. C SHARMA MR. R A HAZARIKA MR. SIDHANT DUTTA	
4	I.A.(Civil)/211/2019 in MACApp./17766/2018	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI LUCHI SANGMA AND 11 ORS	MR. K K BHATTA MRS. R DEVI MR J JOHN MS JONA TALUKDAR	MR H DAS MR. B C DEKA
	<b>WITH</b> MACApp./17766/2018 (Filing Number)	UNITED INDIA INSURANCE CO. LTD <b>Versus</b> SMTI LUCHI SANGMA AND 11 ORS		
5	I.A.(Civil)/2836/2019 in MACApp./10709/2019	ORIENTAL INSURANCE COMPANY LTD., <b>Versus</b> SMTI. MARY SAIKIA AND 4 ORS.	MR SISHIR DUTTA MR. S DUTTA	MR. P HAZARIKA MR. H S BORAH

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